

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## CORRIGENDUM

**DATED: ALLAHABAD: March 24, 2012**

**No. 247 / DR(S)/2012**

The word's "Vinod Shanker Pandeya S/o Sri Dr. Gyan Shabker Pandeya" in the Court's notification no. 129/DR(S)/2012 dated 2.2.2012 be read as "**Vinod Shanker Pandey S/o Dr. Gyan Shabker Pandey**".

**BY ORDER OF THE COURT,**

Sd/-  
**(VISHNU CHANDRA GUPTA)**  
**REGISTRAR GENERAL**

**No. 120 / DR (S)/ 2012, Dated: Allahabad: March 24, 2012**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Ramabai Nagar (Kanpur Dehat).(Information available on E-mail).
8. Sri Vinod Shanker Pandey, Court Manager, District Court, Ramabai Nagar (Kanpur Dehat).
9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judge, Ramabai Nagar (Kanpur Dehat) with the request to place this notification before Lordship for kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(VIRENDRA KUMAR SRIVASTVA)**  
**DEPUTY REGISTRAR(SERVICES)**